HIGH COURT OF KARNATAKA AT BENGALURU

MODIFIED SITTING LIST OF HON'BLE THE CHIEF JUSTICE AND THE HON'BLE JUDGES WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT FROM MONDAY THE 11TH MARCH 2024

Priority will be given to old cases

Part A

S1. No.	SITTINGS AND SUBJECTS	Remarks
1	Hon'ble Mr. Justice Krishna S.Dixit All WPs (PIL) WP Green Bench, WP arising under Laws relating to Pollution Control, Environment Protection Act, and Rules framed there under and all other Laws relating to Environment - Preliminary Hearing, Orders and Final Hearing Writ Appeals from 2021 onwards - Admission, Orders and Final Hearing CCC (Civil and Criminal) from 2023 onwards - Admission, Orders and Final Hearing Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix - Preliminary Hearing, Orders and Final Hearing Writ Petitions (Edn-Med-Adm) - Preliminary Hearing, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
2	Hon'ble Mr. Justice K.Somashekar & Hon'ble Mr. Justice Rajesh Rai K Writ Appeals upto 2020 - Admission, Orders and Final Hearing	Physical hearing / Video Conferencing (optional)

WP (S-CAT and S-KSAT)

- Preliminary Hearing, Orders and Final Hearing

CCC (Civil and Criminal) upto 2022

- Admission, Orders and Final Hearing

RERA Appeals

- Admission, Orders and Final Hearing

Writ and Civil Referred Case

- Admissions, Orders and Final Hearing

Writ Petitions (Lokayukta)

- Preliminary Hearing, Orders and Final Hearing

Arbitration matters, Commercial Appeals and Commercial Applications

- Preliminary Hearing / Admissions, Orders and Final Hearing

Original Side Appeals, Company Appeals u/s 10(F) of the Companies Act

- Preliminary Hearing/Admissions, Orders and Final Hearing

Execution First Appeals and Execution Second Appeals (Division Bench Matters)

- Admissions, Orders and Final Hearing

Miscellaneous Second Appeals (Division Bench matters)

- Admissions, Orders and Final Hearing

Specially assigned matters

Hon'ble Mrs. Justice K.S.Mudagal & Hon'ble Mr. Justice T.G.Shivashankare Gowda

All Division Bench MFAs (except AA)
- Admission, Orders and Final Hearing

Regular First Appeals upto 2015
- Admission, Orders and Final Hearing

Specially assigned matters

Physical hearing / Video Conferencing (optional)

4	Hon'ble Mr. Justice S.G.Pandit & Hon'ble Mr. Justice C.M.Poonacha All Division Bench Tax matters - Admission, Orders and Final Hearing Regular First Appeals from 2016 onwards - Admission, Orders and Final Hearing All Writ Petitions and Civil matters not assigned to any other Division Benches - Preliminary Hearing/Admission, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)
5	Hon'ble Mrs.Justice K.S.Hemalekha WP (Labour, L-KSRTC and S-KSRTC) - Preliminary Hearing, Orders and Final Hearing Specially assigned matters	Physical hearing / Video Conferencing (optional)

Part - B

Hon'ble The Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

S1. No.	Names of the Hon'ble Judges	Subjects
1	Hon'ble The Chief Justice	Writ Petition (GM-CPC) - Preliminary Hearing 'B'
		Group/Final Hearing
2	Hon'ble Mr. Justice K.Somashekar	Criminal Revision Petitions - Final Hearing
3	Hon'ble Mrs. Justice K.S.Mudagal	Criminal Appeals - Final Hearing
4	Hon'ble Mr. Justice Sreenivas Harish Kumar	Criminal Revision Petitions - Final Hearing
5	Hon'ble Dr. Justice H.B.Prabhakara Sastry	Writ Petition (GM-CPC) - Preliminary Hearing 'B' Group/Final Hearing

6	Hon'ble Mr. Justice Krishna S. Dixit	SPECIAL COURT
		CONSTITUTED FOR
		DECIDING CRIMINAL
		MATTERS FILED IN THE
		HIGH COURT (ALL
		BENCHES) WHERE THE
		MEMBERS OF THE STATE
		OR CENTRAL LEGISLATURE
		ARE ACCUSED
7	Hon'ble Mr.Justice S.G.Pandit	Writ Petition (GM)
		-Preliminary Hearing 'B'
		Group/Final Hearing
8	Hon'ble Mr.Justice S.Rachaiah	Criminal Revision Petitions
		- Final Hearing
9	Hon'ble Mr.Justice C.M.Poonacha	Writ Petition (GM)
		-Preliminary Hearing 'B'
		Group/Final Hearing
10	Hon'ble Mr. Justice T.G.Shivashankare Gowda	MFAs (MV & WC/ECA)
		- Final Hearing
11	Hon'ble Mr. Justice Venkatesh Naik T	Criminal Appeals
		- Final Hearing
12	Hon'ble Mr. Justice Rajesh Rai K	Criminal Revision Petitions
		- Final Hearing

NOTES:

- 1. Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.
- 2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:
 - (a) All Criminal Petitions U/s 438, 439 and 482 of Cr. P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals 4th day from the date of filing.
 - (b) All Writ Petitions and Writ Appeals 5th day from the date of filing.
 - (c) All Civil matters 5th day from the date of filing.

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

By Order of Hon'ble The Chief Justice

Sd/-(M.Chandrashekar Reddy) Registrar (Judicial)

Date: 07.03.2024